

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1213/2003

New Delhi, this the 23rd May, 2003

Hon'ble Shri Kuldip Singh, Member(A)

S.H.Tekchandani
15/86, Arya Samaj, Gali Nai Ki Mandi
Agra-282010

.. Applicant

(Shri Khairati Lal, Advocate)

versus

Union of India, through

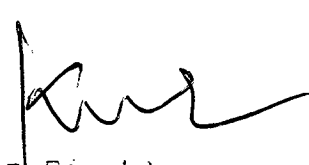
1. Secretary/Estt.
Railway Board, New Delhi

2. General Manager
Northern Railway
Baroda House, New Delhi

.. Respondents

ORDER(oral)

Learned counsel for the applicant seeks permission to withdraw this application. Permission granted. OA dismissed as withdrawn.


(Kuldip Singh)
Member(A)

/gtv/